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Serial No. or Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
13	16.5.95	<p>O.A. Nos. ..., 14/94, 15/95, 22/94, 23/94, 24/94, 25/94, 34/94, 283/94, 284/94, <u>338/94, 415/94, 416/94 & 417/94</u></p> <p>A common order is pronounced in the Open Court as per the observations and directions made in the order dated 16.5.1995. The above mentioned applications are disposed of. No costs.</p> <p style="text-align: right;">8/16/95</p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>Final order dt. 16.5.95</p> <p>Copy of this order may be given to litigants (only),</p> <p>for attmn. P1.</p> <p>Par 2/6/95</p> <p>2/6/95</p> <p>See next page</p> <p>of judgment</p> <p>Bhajan dt. 5.6.95</p>